

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

Sh. Sunil Dutt, Administrative Officer (Judl.) posted in East District, who has been directed to look after the work of Shahdara District as A.O. (Judl.) also, vide order no. 65723-763/Admn./Admn-I/P&T/HQs/2023 dated 31.08.2023, is hereby assigned/allocated the work related to Judicial Branch, General Branch, Vigilance Branch, Litigation Branch, Administration Branch and Leave Section of Shahdara District, Karkardooma Courts, Delhi, with immediate effect.

Non-compliance of the directions shall be viewed seriously.


  
(RENU BHATNAGAR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 7533-754 /Admn./SHD/KKD/2023 Dated 12/09/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Principal District & Sessions Judge, East/North-East District, Karkardooma Courts, Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.